

5347 Appropriation PHALGUNA 19, 1880 (SAKA) General Budget— 5348
(Railways) No. 2 Bill General Discussion

Shri L. N. Mishra: Investigations are going on and reports are expected.

Mr. Speaker: I have already said that with respect to the railways and air services, whenever there are major calamities and casualties, they will be reported to the House by the Ministers themselves. That applies to mines also. So, hereafter, whenever any casualties occur, they will be reported to the House for such action as the House may think proper. Hon. Members may pursue it and say let there be further enquiry and so on

Shrimati Renu Chakravarty: There have been two or three accidents in between and there is complete silence from that side

Mr. Speaker: The hon. Minister will make a statement as quickly as possible with respect to the other accidents elsewhere

Shrimati Ila Palchoudhuri (Nabadwip): There have been two or three accidents in two months in Hazaribagh. It is up to the Minister to let us know the reasons for so many accidents in that Government-owned colliery

Shri L. N. Mishra: Every accident has its own cause; the causes are not common for all accidents. We are making enquiries and reports are being laid on the Table of the House

APPROPRIATION (RAILWAYS)
No 2 BILL

The Minister of Railways (Shri Jagjivan Ram): I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1958-59 for the purpose of Railways be taken into consideration."

*Moved with the recommendation of the President.

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1958-59 for the purpose of Railways be taken into consideration"

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1 to 3, the Schedule, the Enacting Formula and the Title stand part of the Bill"

The motion was adopted

Clauses 1 to 3, the Schedule, the Enacting Formula and the Title were added to the Bill

Shri Jagjivan Ram: I beg to move:

"That the Bill be passed"

Mr. Speaker: The question is

"That the Bill be passed"

The motion was adopted

12:50 hrs.

GENERAL BUDGET—GENERAL DISCUSSION—contd

Mr. Speaker: The House will now take up general discussion of the budget. Shri D. C. Sharma will continue his speech. He has already taken seven minutes

Shri D. C. Sharma (Gurdaspur): I think I have taken only 3 minutes and not 7 minutes

The year 1958 was a year of crisis in the economy of our country. There was an unprecedented food crisis, though the statement that our Food Minister made in the Rajya Sabha yesterday makes us think that we may not be in the midst of a crisis like that in future, and that given normal circumstances we may be